NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/662/(IB)/CB/2017

NAME OF THE PETITIONER(S)

: HANDIMAN SERVICES LTD

NAME OF THE RESPONDENT(S)

: DAL MARKETING SOLUTIONS LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

T. Jay alabeli

REPRESENTATION BY WHOM

1. Tiday ALAKSIMI Alls Paul & Paul I Hudson Samuel & Poutney

Counted for operational

ORDER

Counsel for petitioner/operational creditor present. She is directed to send private notice to the respondent and file proof of delivery by way of an affidavit by the next date of hearing. She is also directed to serve copy of the petition to the respondent. Put up on 06.12.2017.

S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)

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